

[Sh. Banwari Lal Purohit]

[Translation]

The Union Government has taken a decision to open yarn-centres in about six States but people of Maharashtra are pained and disturbed when they learnt that no such centre is being opened in Maharashtra.

In view of the position stated above, I urge the Government to immediately intervene in the matter and issue immediate orders to open year centres for Maharashtra in Nagpur so that this sector gets yarn regularly and at reasonable price.

(ii) Demand for a radio station at Aska in Ghunsar sub-division of Orissa

SHRI SOMNATH RATH (Aska): Aska in Ghunsar Sub-Division in Orissa is centrally located. It is situated in an area which has the pride of giving birth to two eminent poets of Oriya literature. These poets are Upendra Bhanja and Baladev Rath. Upendra Bhanja is acclaimed as the poet Emperor of Oriya literature on account of his uncommon literary creation and contribution for enriching the Oriya literature. Another Poet Baladeva Rath is known as the *poet sun* of Oriya literature. The champus (the rhythmic skills) composed by Baladev Rath are excellent and require musical skill to sing them.

In every sense, Aska can be called the citadel of literature. A Radio Station should be established at Aska provides needed gist to the development of literature and culture particularly of South Orissa. Besides, the people of the district of Ganjam in particular and of Orissa in general will be immediately benefited.

The redeeming features of the area and Danda Nachha, Daskathia, Prahlad Natak and other folk arts. The establishment of a Radio Station at Aska can help in unravelling the unique folk art and culture of the area which bear an impact on the which culture of Orissa in totality.

(iii) Demand for providing the U.P. Government with necessary funds for re-routing the National Highway No. 2 near Ferozabad

SHRI GANGA RAM (Ferozabad): National Highway No. 2 passes through Ferozabad town, the headquarters of Ferozabad district. It was earlier constructed as a by-pass, but owing to increase in population and coming up of colonies and houses on both sides of the by-pass, traffic gets jammed on major portion of this National Highway No. 2 and accidents often take place due to movement of heavy vehicles on it, due to which there is continuous risk to the life of the people. Therefore, that part of this National Highway should be re-routed towards the north of Ferozabad city for which Government of India should provide necessary funds to the Government of Uttar Pradesh.

[English]

(iv) Demand for getting up a law power T.V. transmitter Paradeep at (Orissa)

SHRI LAKSHMAN MALLICK (Jagatsinghpur): Television facility available in Orissa is still not adequate. People of many famous areas are still deprived of this facility. Paradeep is a prominent place not only in the State but the whole of India. T.V. centre has not been established there so far. Besides the major port, a large scale fertiliser plant is also located in that port town. There are two notified Area Councils constituted at Paradeep. Thousands of employees and workers are working in the port and also in the fertiliser plant. More industries are coming up at that place.

T.V. centre set up at Cuttack is more than 100 K.M. away from Paradeep. Due to long distance the T.V. programme shown on Cuttack T.V. are not visible at Paradeep. Today T.V. is the speediest and most reli-

able media. Therefore, this facility should be made available to all.

In view of this, I demand that a low power T.V. Transmitter should be set up at Paradeep without any further delay.

[Translation]

- (v) **Demand for utilising the surplus water of the Krishna river in drought prone areas of Kolar, Bangalore, Tumkur, Chitradurga and Bellary districts**

*SHRIV. KRISHNARAO (Chikballapur): In Krishna river basin there is surplus water in upper Bhadra. That water could be used for irrigation purposes in the drought prone areas of Kolar, Bangalore, Tumkur, Chitradurga and Bellary Districts. The plan and estimate are pending with the Karnataka Government since long.

I request the Union Government to intervene in the matter and help the poor farmers and agriculturists who are suffering for long, by sanctioning it early.

[English]

- (vi) **Demand for a television centre at Puri in Orissa**

SHRI BRAJAMOHAN MOHANTY (Puri): Puri in Orissa is the most important centre of tourism and pilgrimage in the country. It is a centre of Hindu, Buddhist and Sikh cultures. Throughout the year people visit the town. The famous Konark temple is only 25 Kms. away from Puri. Puri and Konark are well known places of religious pilgrimage and international tourism. Jagannath temple and Konark temple are also known for their architectural significance. Now the television centre at Cuttack does not serve the people of Puri and a part of Ganjam district properly. A television centre is needed to be located at Puri so that the people of Puri district and part of Ganjam district can view

the television programmes properly. I, therefore, urge upon the Government to set up a television centre at Puri.

[Translation]

- (vii) **Demand for ban on setting up slaughter machines for slaughtering milch cattle**

SHRI SHANKAR LAL (Pali): Mr. Deputy Speaker, Sir, I am making an important submission to the House under Rule 377.

Articles 48 and 48A of the Constitution deal with directive principles which provide for prohibition of slaughter of milch cattle and taking steps to protect their lines. It is in pursuance of the principles of non-violence preached by our saints like lord Mahavira, Lord Budha, Guru Nanak and great leaders like Mahatma Gandhi and Nehru ji. When the former Janata Government of Karnataka started implementing the scheme of constructing a slaughter house equipped with modern slaughter-machines, the people there vehemently opposed it and started agitation against it. As a result, of this, 400 people who believe in non-violence, even courted arrest on 21st and 22nd March, 1989. In Jodhpur town Rajasthan also, a group of the believers in non-violence met the hon. Prime Minister last month when they came to know that a similar scheme is in the offing there. The Government of India should, therefore, ban installation of equipments meant for slaughtering cattle.

- (viii) **Demand for financial assistance to Himachal Pradesh Government to enable it to give subsidy to fruit producers and support price for the produce in the State**

SHRI K.D SULTANPURI (Simla): Mr. Deputy Speaker, Sir, through you, I am making the following submission under Rule 377:

"Apples, gingers, tomatoes, peaches,

*Translation of matter originally raised in Kannada.